

Title: Regarding reported atrocities on Hindus in Bangladesh.

12.12 hrs.

डॉ.विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष महोदय, मैं इस सदन के सामने एक अत्यन्त महत्वपूर्ण विषय रखना चाहता हूँ। बंगलादेश में चुनाव से पहले और चुनाव के बाद चार दलों की गठबंधन वाली बेगम खालिदा जिया की सरकार बनने के बाद और उससे पहले वहाँ पर अल्पसंख्यकों, विशेषकर हिन्दुओं पर भीषण अत्याचार हुए। उन्होंने बेगम शेख हसीना के समर्थकों को और विशेषकर हिन्दुओं को खास निशाना बनाया।

स्टेट्समैन अखबार में जो समाचार छपा था, मैं उसे पढ़ कर सुनाना चाहता हूँ।

"Sheikh Hasina who is now on a post election organisational tour of Southern district alleged that at least 500 Hindu women were raped and their houses and property were either looted or burnt down by the activists of Begum Khalida Zia coalition with Islamic fundamentalist organisation, Jamait-e-Islami. "

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Sir, a leading English daily, namely, the *Star Today* published a report that thousands of Hindu women were being tortured at Anantprashad village in Southern Bhola District before and after the election. The daily said that at least 200 women were raped in this village alone by local terrorists of BNP.

Another report in *the Pioneer* said:

"Former Bangladesh Prime Minister, Sheikh Hasina has asked the country's Hindu minority to retaliate against any further attacks by the supporters of the ruling party and its allies."

A *Jana Kantho* report says:

"In some cases repression on the Hindus surpassed the torture in 1971. During the 1971 Independence struggle that was backed by India more than 2,00,000 women were tortured and raped."

12.14 hrs. (Mr. Deputy Speaker in the Chair)

उपाध्यक्ष महोदय, बंगलादेश के जितने अखबार हैं, मैं उन सब को आपके सामने पढ़ना नहीं चाहता। जनसत्ता के अन्दर छपा था कि वहाँ से आये हुए श्री विद्याभूषण दास का कहना है कि बाहरी देशों को हकीकत का इल्म नहीं है, बंगलादेश के लोग मनमाने ढंग से हिन्दुओं पर अत्याचार कर रहे हैं। उन्होंने बताया कि अत्याचारियों का पहला निशाना जर और जोरू बनते हैं। हजारों हिन्दू महिलाओं पर बलात्कार किये गये हैं और उनमें से कई अस्पताल में भर्ती हैं।¹ (व्यवधान) आपको इसमें क्या एतराज है, पढ़ क्यों रहे हो?

MR. DEPUTY-SPEAKER: Why are you disturbed? Please look at the Chair and speak.

डॉ.विजय कुमार मल्होत्रा : मैं क्षमा चाहता हूँ। वहाँ पर नारी प्रगति संघ की प्रमुख रोकिया कबीर, जो मुस्लिम हैं, उन्होंने कहा कि नई सरकार के समर्थकों द्वारा अल्पसंख्यक हिन्दुओं पर कई तरह से अत्याचार किये जा रहे हैं, जिनमें किशोर बालिकाओं के साथ दुकृत्य भी शामिल है। मैं बाकी सारी चीजें आपके सामने पढ़ना नहीं चाहता, मैं यह कहना चाहता हूँ कि

MR. DEPUTY-SPEAKER: Malhotraji, we have got a very lengthy list.

डॉ.विजय कुमार मल्होत्रा : Consider the BNP Jamait-e-Islami slogan critical of Hindu friendly Sheikh Hasina 'हरे कृष्ण हरे राम, हसीनाज फादर, हिन्दू अगर बचना चाहो, हिन्दू भारत भाग जाओ!'

"Hasina's father was Hare Rama Hare Krishna. If Hindus want to survive, leave Bangladesh and go to India."

उपाध्यक्ष महोदय, मैं समझता हूँ कि नेहरू लियाकत पैकट के अन्दर यह बात रखी गई थी, उसमें आश्वासन दिया गया था कि वहाँ उनकी रक्षा की जायेगी। बंगलादेश में 1951 में 30 प्रतिशत हिन्दू थे, जबकि आज उनमें से केवल 7-8 प्रतिशत रह गये हैं। हजारों की संख्या में नहीं, लाखों की संख्या में पश्चिम बंगाल में बंगलादेश से शरणार्थी आ रहे हैं। ऐसी स्थिति में अफगानिस्तान के अन्दर जो कुछ हुआ है, हम उन बातों की निन्दा करते हैं, खासकर जो निर्दोष व्यक्ति अफगानिस्तान में बम्बार्डमेंट में मारे गये हैं, सारी दुनिया ने उनके विरोध में अपनी आवाज उठाई है, हमने भी उसकी आवाज उठाई है, परन्तु उनसे 10 गुना ज्यादा लोग बंगलादेश में मारे गये हैं। उनसे कहीं ज्यादा, हजारों की संख्या में उन पर बलात्कार हुआ, छोटी-छोटी बच्चियाँ उनसे नहीं बचीं। इसलिए मैं कहना चाहता हूँ कि सारे सदन को मिलकर हिन्दुस्तान का पूरा क्षोभ, हिन्दुस्तान का क्रोध, हिन्दुस्तान का गुस्सा, आउट्रैज को प्रकट करना चाहिए। यह किसी पार्टी का सवाल नहीं है।¹ (व्यवधान) उपाध्यक्ष महोदय, मैं एक मिनट में समाप्त कर रहा हूँ।

मैं चाहूँगा कि इसमें मतभेद प्रतीत न हो, क्योंकि पश्चिम बंगाल में कांग्रेस पार्टी, तृणमूल कांग्रेस, बी.जे.पी., जितना विरोध पक्ष है, उन्होंने बंगलादेश का वहाँ जो आफिस था, वहाँ जाकर इसके खिलाफ प्रोटेस्ट भी किया है।

आज आवश्यकता इस बात की है, मैं चाहूँगा कि सी.पी.एम. के सोमनाथ दादा यहाँ पर बैठे हुए हैं, वे बहुत सारी चीजों पर सवाल उठाते हैं, वहाँ पर जो कांड हुआ है, वे भी उसके बारे में आवाज उठाएँ। कांग्रेस पार्टी और दूसरी पार्टियों ने उसके बारे में अपनी आवाज उठाई है। जो शरणार्थी बंगलादेश से आये हैं, उनको शरणार्थी का

दर्जा दिया जाये और यू.एन.ओ. में हम इस बात को ले जायें कि जैसे अफगानिस्तान के शरणार्थियों से व्यवहार हो रहा है, वैसा ही व्यवहार यहां भी होना चाहिए। इसलिए इस उत्पीड़न के खिलाफ सारे देश की आवाज बुलन्द हो, यह बात मैं आपसे कहना चाहता हूँ।

DR. NITISH SENGUPTA (CONTAI): We associate ourselves with Dr. Vijay Kumar Malhotra.

SHRI ANANT GANGARAM GEETE (RATNAGIRI): We also would like to associate ourselves with Dr. Vijay Kumar Malhotra.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): I would like to convey our feelings to the House. First of all, I would like to inform the hon. Chief Whip of the BJP that I am not merely a Congress Member, I have also witnessed the tragedy. I came from Bangladesh and I was born in Bangladesh.

Secular India has a unique relationship with the people of Bangladesh and the Sovereign Republic of Bangladesh. These incidents have been widely reported in various newspapers in various forms and designs. I would like to inform the House through you that in one district of my own constituency, on 9th September night at 9 o'clock the Indian BSF, not the Pakistani Rifles, shot a Hindu family including a daughter and a son while they were coming from the border. The daughter died and the son is almost dead. This morning I got the report also

The BSF Commandant and the staff are not taken to task till now. I am grateful to Shri Ajit Panja for he had also been there. Firstly, we do not want to communalise the situation. Secondly, while I express my deep concern, I would like to know whether it is a fact that the Prime Minister himself had sent his personal representative, Shri Brijesh Mishra to Dhaka and have a dialogue to create harmony. If so, that outcome should be reported to Parliament without giving a different kind of a view at this hour. The States of West Bengal, Tripura and Assam are on the border. We do not like this issue to get an inhuman treatment. This issue should not create a situation which might endanger our harmony. Sir, I also would like to inform...*(Interruptions)* Dr. Malhotra, I did not disturb you. Sir, this is not fair...*(Interruptions)*

MR. DEPUTY-SPEAKER: Shri C.P. Radhakrishnan, I am on my legs.

...*(Interruptions)*

MR. DEPUTY-SPEAKER: Shri Vaiko, this is 'Zero Hour'. Dr. Malhotra has raised a very serious matter. So, please do not waste the time of the House.

...*(Interruptions)*

MR. DEPUTY-SPEAKER: Shri C.P. Radhakrishnan, will you please resume your seat? I am on my legs. Shri Vaiko, please take your seat.

...*(Interruptions)*

MR. DEPUTY-SPEAKER: Dr. Pandeya, I am on my legs. You must know the rules.

...(Interruptions)

DR. VIJAY KUMAR MALHOTRA : Sir, are they condemning it or not?.....(Interruptions)

MR. DEPUTY-SPEAKER: Dr. Malhotra, you have raised a very serious and sensitive issue. The House is expected to behave in such a manner that we should not endanger the very fabric of our relationship with them. Therefore, everyone should confine to it to see that we do not harm that fabric.

...(Interruptions)

MR. DEPUTY-SPEAKER: Dr. Malhotra, you have stated your views. Within this framework, every Member has got his own view to be heard. So, please do not disturb like this. I am sorry to say this.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Unequivocally, on behalf of the Congress Party, we condemn this incident emphatically and we will share only the official concern expressed by the Government and the Prime Minister in this regard and not any partisan line. Mr. Deputy-Speaker Sir, through you, I would also like to convey to the Government that several hundreds and thousands of displaced Hindus and Muslims are accused everyday, prosecuted in Delhi as Bangladeshis and asked to get out of this country. This also should be stopped. They are tortured. I know why Dr. Vijay Kumar Malhotra took it up. What is your treatment to the Hindu refugees who are still living in Hindustan and being tortured? They have not been given the citizenship right.....(Interruptions) Sir, they are here since forty years and this Government denies them their right. And till today, any Hindu who is working here, and who belonged to Bangladesh, is being tortured. They are being prosecuted .

Similar is the case in Mumbai and Delhi. Sir, why are they keeping quiet on that matter? I want to know on this point. So, let us not communalise the issue. I strongly feel that we should not communalise the issueâ€¦!(Interruptions)

प्रो. रासा सिंह रावत (अजमेर) : उपाध्यक्ष महोदय, मैं आपके माध्यम से कहना चाहता हूँ कि बंगला देश से 1991 से लेकर आज तक तथा उससे पहले भी तीस लाख से ज्यादा लोगों पलायन हो चुका है। वहां पर पिछले कुछ समय से, जब से खालिदा जिया की सरकार आई है, बहुसंख्यकों द्वारा अल्पसंख्यकों के ऊपर अत्याचार हो रहे हैं।

मान्यवर, वहां कई हत्याएं हो रही हैं, लूटमार हो रही है और हिन्दू महिलाओं के साथ बलात्कार की घटनाएं हो रही हैं।(व्यवधान)

MR. DEPUTY-SPEAKER: Nothing should go on record except Shri Rasa Singh Rawat's speech.

(Interruptions) *

श्री अनंत गंगाराम गीते : जब बांग्लादेश की सरकार आती है, आप बांग्लादेश की सरकार की हिमायत कर रहे हैं। (व्यवधान)

MR. DEPUTY-SPEAKER: You are not prepared to hear anybody.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Anant Geete, you are the leader of your Party.

...(Interruptions)

श्री मदन लाल खुराना (दिल्ली सदर) : उपाध्यक्ष महोदय, मुझे खेद है कि (व्यवधान)

MR. DEPUTY-SPEAKER: Senior leaders are behaving like this.

...(Interruptions)

प्रो. रासा सिंह रावत : हजारों अल्पसंख्यक बांग्लादेश छोड़ने को विवश किये जा रहे हैं। (व्यवधान) वहां पिछले दिनों जब दुर्गा पूजा का उत्सव था। उस समय भी वहां कई पूजाओं के पंडाल जला दिये गये। पंडाल जलाने के बाद आक्रमण किये गये। (व्यवधान)

MR. DEPUTY-SPEAKER: Hon. Members, you cannot speak when I am on my legs. This is the elementary rule.

...(Interruptions)

प्रो. रासा सिंह रावत : हमारे पड़ोसी देश में जब से नई सरकार चुनकर आई है, वहां पर कुछ धर्मांध और कट्टरवादी ताकतों के द्वारा, बहुसंख्यकों द्वारा अल्पसंख्यक हिन्दुओं के ऊपर आक्रमण किये जा रहे हैं। (व्यवधान) उनके घरों को जलाया जा रहा है। (व्यवधान) उनकी बहुओं और बेटियों की इज्जत लूटी जा रही है और उनकी हत्याएं की जा रही हैं। (व्यवधान) हजारों लोग बांग्लादेश छोड़कर त्रिपुरा के अंदर, पश्चिम बंगाल के अंदर शरण लेने को विवश किये जा रहे हैं। (व्यवधान) एक अखबार निकला है, वहां एक किताब 'सलेम आजाद' के द्वारा निकली है और सलेम आजाद बांग्लादेश के राइटर हैं। (व्यवधान) उस किताब में है: 'हिन्दू सम्प्रदाय केनो बांग्लादेश याद कोरिछे' कि हिन्दू सम्प्रदाय के लोग बांग्लादेश छोड़ने के लिए क्यों मजबूर हो रहे हैं क्योंकि साम्प्रदायिक उत्पीड़न और सुनियोजित साम्प्रदायिक हिंसा, सम्पत्ति का दुरुपयोग और धार्मिक सम्पत्तियों का अधिग्रहण और सरकारी सेवाओं में हिन्दुओं के प्रति भेदभाव। (व्यवधान) इसलिए मैं आपके माध्यम से भारत सरकार से प्रार्थना करना चाहूंगा कि नेहरू-लियाकत जो समझौता हुआ था, उसकी शर्तों का पालन करते हुए वहां की अल्पसंख्यक हिन्दू जनता को बचाने के लिए भारत सरकार खालिदा जिया की सरकार से बात करे और बांग्लादेश के दूतावास के राजदूत को बुलाकर तुरंत कार्रवाई करने को कहा जाये। (व्यवधान)

SHRI SOMNATH CHATTERJEE (BOLPUR): Mr. Deputy-Speaker, Sir, Shri Malhotra expected that I should say something in this matter. I, very respectfully, associate with the observations that you have made from the Chair. It is a very sensitive matter. We have friendly relations with our neighbouring country. We should not say or do anything which may be misunderstood or which may create problems for those who are staying there.

...(Interruptions) I did not interrupt you. ...(Interruptions)

MR. DEPUTY-SPEAKER: Let him say what he wants to say. Please hear him. Do not violate the rules. Shri Prakash Mani Tripathi, you are a respected Member.

...(Interruptions)

DR. VIJAY KUMAR MALHOTRA : Lakhs of people have come here. Thousands of women have been raped. They are rationalising it. What is this?...(Interruptions)

MR. DEPUTY-SPEAKER: You do not allow him to speak. How can he rationalise it?

...(Interruptions)

SHRI SOMNATH CHATTERJEE : I am not standing here only to please him. I want to say what I feel. They should not dictate to me what I shall say. ...(Interruptions)

MR. DEPUTY-SPEAKER: There must be respect for each other's view point. There should not be anything unparliamentary. There should not be anything which is going to affect the relationship between our two countries. There will be difference of opinion here and there. You must be in a position to understand each other.

...(Interruptions)

SHRI SOMNATH CHATTERJEE : Instead of making it a partisan matter, either the Prime Minister or the External Affairs Minister should have come here and made a statement if there is a such a concern. There is a duly elected and popular Government in West Bengal. They are fully aware of the problems because they are facing the problems, if any.

The Chief Minister has made a statement there. ...(Interruptions) Some people have no sense of shame. What can I do? Therefore, I request that we should not do anything or say anything which can create problems. The issues are human. Certain problems are there. We should solve them in a proper manner. Let us not show such an anger here. I cannot but say, as has rightly been pointed out, that their grievances were against the Khalida Zia Government. But when the Hasina Government was there, then they were taking up the causes of the Bangladeshi Hindus. When they were driven away from Mumbai and Delhi, not even one word was said, not even one tear was shed when they were deliberately removed....(Interruptions) What was he doing? Dr. Sengupta, today you are shedding tears. What happened in Mumbai? What happened in Delhi? What happened in other places? They were deliberately driving those people away. Now, you want to go back to the Government. They are taking up this issue.

I demand that we should maintain a proper balance. Of course, we are concerned with any untoward incident, if any, which happened there. Let the Government deal with it in a proper civilized and diplomatic manner....(Interruptions)

DR. NITISH SENGUPTA : We associate ourselves with the feelings expressed by Professor Vijay Kumar Malhotra. What has happened in Bangladesh is indeed a very regrettable and a very serious thing because it has happened immediately after the elections. But, Sir, at the same time, I would like to sound a note of caution. Let us also note

the fact that within Bangladesh itself, there has been a rising tide of protest against these atrocities – both from the Government and from the non-Government sources. Let us note the fact that the Prime Minister of Bangladesh herself said that this election was not fought on the basis of religion. Religion was not at all an issue. She has directed all the party M.Ps to go to their respective constituencies and do everything possible to stem these kinds of atrocities. It is a serious matter. But, I think, we should depend on the Prime Minister. He himself took it very seriously and sent Shri Brajesh Mishra to discuss with the Prime Minister of Bangladesh. I am sure, that will have solved this matter. Already, one can see that things have started settling down. The Bangladesh Government have also announced that they would take back everybody who has been displaced and who has been made to take shelter in India. We should note that. Let us try to strengthen the hands of the right-thinking people, the voice of reason in Bangladesh itself. Let us not forget that the BNP also has a very large number of freedom fighters who cannot be described as communal in any sense. Unfortunately, because of the requirements of electoral politics, they had to take some support of some communal elements. That is what made them win this election. But let us also try to strengthen some of those elements who are trying to assert the voice of reason and to see that they are successful....(Interruptions)

SHRI VAIKO (SIVAKASI): Sir, I am on a different matter.â€¦! (Interruptions)

श्री अनंत गंगाराम गीते : उपाध्यक्ष महोदय, बंगला देश â€¦! (ब्यवधान) महोदय, आपने मुझे बोलने की इजाजत दी है। â€¦! (ब्यवधान)

उपाध्यक्ष महोदय : सदन में क्या हो रहा है। आप वरिष्ठ सदस्य हैं।

â€¦! (ब्यवधान)

MR. DEPUTY-SPEAKER: Shri Raghuvansh Prasad Singh, if you interrupt, this matter would not be completed. Hence, I cannot call you.

...(Interruptions)

MR. DEPUTY-SPEAKER: I have called Shri Vaiko.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Anant Geete, Dr. Nitish Sengupta has already raised this sensitive issue. I cannot open the same matter again. We have already taken half-an-hour for this issue. I have to give the floor to him also.

...(Interruptions)

श्री अनंत गंगाराम गीते : माननीय उपाध्यक्ष जी, बंगलादेश में खालिदा जिया की सरकार आने के बाद वहां के अल्पसंख्यकों पर, महिलाओं के साथ बलात्कार और

अत्याचार किए जा रहे हैं। वहां काफी संख्या में हत्याएं की जा रही हैं। इस संदर्भ में मल्होत्रा जी ने यहां शून्य-काल में यह बात उठाई, मैं उनके साथ अपने आप को जोड़ता हूं। केवल इसलिए कि मल्होत्रा जी ने यह बात उठाई है, इसे कम्यूनल कहना योग्य नहीं होगा।

महोदय, जब बंगलादेशियों की बात सदन में निकलती है - चाहे भारत, मुंबई या दिल्ली हो। वहां जो भी कार्यवाही की गई है वह विदेशी घुसपैठियों के खिलाफ की गई है, किसी माइनोरिटी के खिलाफ नहीं है। बंगलादेश में जो हो रहा है वह माइनोरिटीज़ और मानवता के खिलाफ हो रहा है। मुंबई या दिल्ली में जो घुसपैठिए हैं वे बंगलादेशी हों या पाकिस्तानी हों, उनके खिलाफ कार्यवाही की गई है, किसी माइनोरिटी के खिलाफ नहीं की गई है, जिसका जिक्र आप यहां कर रहे हैं। बंगलादेश में जिस प्रकार से अत्याचार हो रहे हैं उनके खिलाफ भारत सरकार को कड़े से कड़ा कदम उठाने की आवश्यकता है। इस सदन में सारे माननीय सदस्यों को एक होकर उसकी निन्दा करनी चाहिए, न कि यहां राजनीति करनी चाहिए।

SHRI VAIKO: Mr. Deputy-Speaker, Sir, you have called my name. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: Yes, but you have given the floor to him.

...*(Interruptions)*

SHRI VAIKO : I want to raise a different issue. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: I know that. You please resume your seat now. I would give you the floor. We have half-an-hour left.

...*(Interruptions)*

SHRI VAIKO : Hon. Members come in the morning itself to give notice to raise matters in the 'Zero Hour'. Most of the Members feel very unhappy because it has become a practice with some of the Members of the House to raise certain issues during the 'Zero Hour'. It should not become a monopoly of some of the Members of the House to raise certain issues during the 'Zero Hour'..

MR. DEPUTY-SPEAKER: All the Leaders, without any exception, have agreed to follow certain norms in the House but what is happening here is different. If that is the case, I cannot help it. Everybody has to cooperate with the Chair. Shri Vaiko, I am in agreement with you but unfortunately different things are happening here.

SHRI VAIKO : We have given notice to raise this issue.

MR. DEPUTY-SPEAKER: That is why I have called you but you have given the floor to him. That has created more problems for me now.

...*(Interruptions)*

श्री शिवराज वि.पाटील (लातूर) : माननीय उपाध्यक्ष महोदय, यहां एक बहुत ही अहम् इश्यु उठाया गया है। ऐसे इश्यु पर शायद दूसरी पद्धति से चर्चा होती तो और ठीक होता। यहां न्यूज़ पेपर और मेगज़ीन को कोट करके बताया गया है कि बंगलादेश में क्या हो रहा है। अगर वह हो रहा है तो बुरा है, वह नहीं होना चाहिए। मगर ऐसे इश्यु पर यहां चर्चा हो। यहां फॉरेन मिनिस्टर और प्राइम मिनिस्टर साहब उसका जवाब देने के लिए नहीं हैं। अगर यह बात गलत है और हमारे समाज में फैल गई तो यहां दंगे हो सकते हैं, तनाव बढ़ सकता है। दूसरी बात यह है कि इस इश्यु का संबंध हमारे देश और पड़ोसी देश से है। जब भी हमारे देश और दूसरे पड़ोसी देश की बात आती है तो उसे बहुत डेलीकेट रीति से हैंडल किया जाता है। हम यहां जो भी कहते हैं उसका असर उस देश में भी होता है और इस देश में भी होता है। **व्यवधान** इसलिए इस प्रकार से नहीं करना चाहिए, मगर उन्होंने किया है और कोट किया है तो हम सरकार से, फॉरेन मिनिस्टर और प्राइम मिनिस्टर साहब से मांग करते हैं। यहां पार्लियामेंट्री अफेयर्स मिनिस्टर बैठे हुए हैं, हम उनसे विनती करते हैं कि अगर इतना अहम् इश्यु आपके साथ बैठे हुए एक माननीय सदस्य ने उठाया है, उसके बारे में सही क्या मामला है, आप यहां आकर उसके बारे में हमें स्टेटमेंट दीजिए। अगर वह गलत है तो हम कहेंगे कि हमारे इस माननीय सदस्य ने

देश के हित में सवाल नहीं उठाया है।

अगर वह सही है तो सरकार ने उस पर क्या किया है, यह हम जानना चाहते हैं। लेकिन अगर ऐसे विषय निकाले गये तो यहां के समाज में घृणा की भावना पैदा हो जाएगी और दूसरे देश के साथ भी हमारे संबंध खराब हो जाएंगे। इस बात को ध्यान में रखकर ही हमें इस पर यहां चर्चा करनी चाहिए। उपाध्यक्ष जी, मैं आपसे विनती करूंगा कि सरकार से इस विषय पर स्टेटमेंट देने के लिए कहा जाए।

डॉ. रघुवंश प्रसाद सिंह (वैशाली) : उपाध्यक्ष जी, प्रधान मंत्री जी और विदेश मंत्री जी यहां नहीं हैं।

श्री प्रकाश मणि त्रिपाठी (देवरिया) : उपाध्यक्ष जी, हमारे माननीय पूर्व स्पीकर का यहां यह कहना गैर-जरूरी है क्योंकि जीरों-आवर में कोई भी बात कोई भी सदस्य उठा सकते हैं। साथ ही मैं कहना चाहूंगा कि जब इसी प्रकार की परिस्थिति कांग्रेस के शासन काल में पैदा हुई थी तो उससे निपटने के लिए कांग्रेस के नेतृत्व में हम लोगों ने एक बहुत बड़ी लड़ाई लड़ी थी।

SHRI PRIYA RANJAN DASMUNSI : Mr. Speaker, Sir, we demand that the Prime Minister should make a statement regarding the recent developments in Indo-Bangladesh relations....(Interruptions) It is the duty of the Prime Minister to report to the House about the present situation prevailing and the action taken by the Government. We demand that the Prime Minister should make a statement on this matter. Since he has deputed his personal emissary to Dhaka to negotiate in the matter, we would only like to be enlightened as to what had happened. ...(Interruptions)

SHRI VAIKO : Mr. Deputy-Speaker, Sir, I would like to raise a very important issue. ...(Interruptions) It is not the monopoly of some of the Members in this House to speak everyday. ...(Interruptions)

श्री प्रकाश मणि त्रिपाठी : कांग्रेस के शासन काल में बंगला देश से जब शरणार्थी भारत में आये थे तो हम लोगों ने एक लड़ाई लड़ी थी। कोई भी चीज जो बंगला देश में होती है, it is very much connected with our Sub-Continent and we cannot ignore it. There are people of Indian origin. Bangladesh was a part of India and, therefore, any happening in Bangladesh is a matter of national importance. ...(Interruptions) I would like to say to the Chief Whip of the Congress Party and others in the Opposition that for the same kind of happening in 1971, for the same kind of influx of refugees into our country we fought a war. So, it is not an ordinary matter and to give a communal colour to it is not correct. ...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Sir, what is the response of the Government on this matter? ...(Interruptions)

SHRI SHIVRAJ V. PATIL : Sir, it is not an ordinary matter. It is a very serious issue. ...(Interruptions)

SHRI VAIKO : Sir, will my hon. colleagues here permit me to raise another important issue? ...(Interruptions)

SHRI S. JAIPAL REDDY (MIRYALGUDA): Mr. Deputy-Speaker, Sir, we would like to know whether the Government would like to respond about the developments in Bangladesh. Otherwise, all the statements made on the floor of the House will disturb the harmony between our two countries. ...(Interruptions) So, we would like to know the Government's stand on this matter. ...(Interruptions)

MR. DEPUTY-SPEAKER: The Minister is going to respond. When he is responding, do you not want to listen to him? Please take your seat.

...(Interruptions)

SHRI SHIVRAJ V. PATIL : Sir, we would like to know from the Minister whether the Government would make a statement on this issue.

संसदीय कार्य मंत्री, सूचना प्रौद्योगिकी मंत्री तथा संचार मंत्री (श्री प्रमोद महाजन) : उपाध्यक्ष जी, शून्य काल में चाहे सत्ता पक्ष हो या विपक्ष हो, इनकी ओर से जो मुद्दे उठाए जाते हैं उसमें माननीय प्रियरंजन दास जी जैसे अपवाद को छोड़ दें तो संसदीय कार्य मंत्री को भी यहां आने तक इस बात का पता नहीं होता है कि कौन सा सदस्य कौन सा विषय उठा रहा है।

कुछ सदस्य पहले बता देते हैं। जैसा मैंने कहा कि प्रियरंजन दासमुंशी जी बहुत बार बताते हैं। हम कोशिश करते हैं कि संबंधित मंत्री उस समय उपस्थित हों और उसका उत्तर दें।

अभी जो चर्चा सदन में हुई, उसके बारे में मैं कहना चाहता हूँ कि बंगलादेश हमारा पड़ोसी देश है। हम उससे मित्रता के संबंध रखना चाहते हैं। पड़ोसी देश से दोस्ती के संबंध, वहां कौन प्रधान मंत्री हो, उस पर निर्भर नहीं करते। वहां पहले जो प्रधान मंत्री थे, तब भी हम उनके साथ दोस्ती चाहते थे। अब वहां नई प्रधान मंत्री आई हैं। उसके बाद भी उनसे दोस्ती चाहते हैं। जैसा सम्माननीय सदस्य ने कहा कि जब नई सरकार बनी तो उनसे दोस्ती का हाथ बढ़ाने के लिए स्वाभाविक रूप से प्रधान मंत्री जी ने विशेष दूत के रूप में राष्ट्रीय सुरक्षा सलाहकार श्री बृजेश मिश्र को वहां भेजा था। वहां उनके साथ बहुत अच्छी चर्चा हुई। कुछ समस्याएं निरन्तर बंगलादेश के साथ उठती रहती हैं। वर्तमान में भारत सरकार बंगलादेश सरकार से भी इस संबंध में सम्पर्क बनाए हुए है, पश्चिम बंगाल सरकार से भी सम्पर्क बनाए हुए है। हाल में

जब पश्चिम बंगाल के मुख्यमंत्री यहां आए थे तो इस विषय पर उनकी प्रधान मंत्री और गृह मंत्री से बात हुई थी। जैसा सब ने कहा कि मामला बहुत संवेदनशील है। संवेदनशील होने के कारण कुछ यहां मेरी ओर से इस क्षण अधिक जानकारी देना या कुछ कहना, इसका असर यहां और पड़ोसी देश के ऊपर पड़ सकता है। आप सब ने जो भावनाएं व्यक्त कीं, वे मैं प्रधान मंत्री तक पहुंचा दूंगा। आज प्रधान मंत्री और विदेश मंत्री यूरोपियन यूनियन के साथ चर्चा करने में लगे हैं। मैं आपकी भावनाएं उन तक पहुंचा दूंगा। उसके बाद अगर आवश्यक लगे तो वह वक्तव्य दे सकते हैं या हम चर्चा कर सकते हैं।

श्री प्रमोद महाजन : अभी मैं माननीय शिवराज जी का जवाब देने के लिए खड़ा हुआ हूँ। मार्ग्रेट जी ने भी कुछ मुद्दे रखे हैं, मैं उनसे इस बात में तो बिल्कुल सहमत हूँ कि अल्पसंख्यक चाहे हिन्दुस्तान में हो, पाकिस्तान में हो, बंगलादेश में हो या दुनिया के किसी भी हिस्से में हों, अल्पसंख्यक पर अगर कहीं अत्याचार होता है तो स्वाभाविक रूप से यह चिन्ता का विषय होता है और वह किसी एक देश से जुड़ा नहीं है। बहुत बार ऐसी घटनाएं बहुत सारे देशों में होती हैं। इसलिए अगर हिन्दुस्तान में अल्पसंख्यकों पर अन्याय हो तो हर किसी को उनकी चिन्ता लगती है और उसकी चिन्ता होना स्वाभाविक है। कहीं अगर पाकिस्तान और बंगलादेश में अल्पसंख्यकों के साथ यह हो तो चिन्ता होना स्वाभाविक है। अब जैसा सम्माननीय सदस्य श्री विजय कुमार मल्होत्रा ने कुछ आंकड़ों और घटनाओं का उल्लेख किया है। अभी-अभी मार्ग्रेट जी ने कोई पूजा पंडाल जलाने की बात का उल्लेख किया था। इस तरह से दोनों तरफ से इन घटनाओं का उल्लेख हुआ है।

उपाध्यक्ष महोदय, सदन में जो माननीय सदस्य उल्लेख करते हैं, जैसे अभी विजय जी ने कुछ आंकड़े दिये, स्वाभाविक है कि उन्होंने वे अपनी जानकारी के आधार पर रखे, अभी जैसे मार्ग्रेट जी ने कहा कि पूजा पंडाल वगैरह जलाये गये, वह उन्होंने अपनी जानकारी के आधार पर कहा। अब मैं सरकार की ओर से इसकी पुष्टि या अपुष्टि नहीं कर सकता। शिवराज जी ने जो कहा है, उस पर मैं कहूंगा कि यदि सदन में कभी इस पर बहस करना चाहें तो आपकी अनुमति से बी.ए.सी. में इस पर विचार हो सकता है और यहां बहस हो सकती है। अभी शिवराज जी ने जो बात कही है वह मैं माननीय प्रधान मंत्री जी तक पहुंचा दूंगा।

श्री शिवराज वि. पाटील : उपाध्यक्ष महोदय, यह बात ऐसे नहीं जानी चाहिए। यहां आंकड़े कोट किए गए हैं और रैप के बारे में बहुत कुछ कहा गया है। हम जानना चाहते हैं कि यह बात सही है या नहीं?

डॉ.विजय कुमार मल्होत्रा : बिल्कुल सही है। प्रधान मंत्री जी ने भी इस बात को कहा है।

श्री शिवराज वि.पाटील : यह हम सरकार की ओर से जानना चाहते हैं। यदि सही नहीं है तो कह दीजिए कि गलत है। हम यह नहीं कह रहे हैं कि यह सही है या गलत? हम जानना चाह रहे हैं कि यह बात सही है या नहीं? **â€(व्यवधान)** हम आपसे नहीं पूछ रहे हैं। हम जानते हैं कि पार्लियामेंटरी अफेयर्स मिनिस्टर साहब की इसके बारे में मालूमात नहीं हो सकती लेकिन सरकार को इसके बारे में क्या मालूमात है? या तो यह कहा जाए कि ऐसे मुद्दे यहां नहीं उठाए जाएं? यदि उठाए गए हैं तो तथ्य हमारे सामने रखे जाएं और सही ढंग से कहा जाए। मैं पार्लियामेंटरी अफेयर्स मिनिस्टर साहब को नहीं कह रहा हूँ कि आप बोलें, मैं कह रहा हूँ कि आप विदेश मंत्री और प्रधान मंत्री जी से बात करिए और तथ्य हमारे सामने रखिए।

डॉ.विजय कुमार मल्होत्रा : महिलाओं के ऊपर रैप हो जाए, उस पर यह कहें कि आंकड़े गलत हैं। **â€(व्यवधान)**

SHRIMATI MARGARET ALVA (CANARA): Sir, all the men are talking about 'balatkar'. Are we allowed to speak? ...*(Interruptions)* Are we allowed to speak in this House?...*(Interruptions)*

MR. DEPUTY-SPEAKER: Anyway, now, do you want to say something?

SHRIMATI MARGARET ALVA : Sir, from the beginning, I have been asking to give me a chance. The victims of all this are women.

MR. DEPUTY-SPEAKER: Perhaps you could not catch me or I could not catch you.

SHRIMATI MARGARET ALVA: Sir, nobody catches the eyes of women.

MR. DEPUTY-SPEAKER: I will be the last person to discriminate against the women.

SHRIMATI MARGARET ALVA : Thank you. Women are not able to match their voices. That is our problem.

I am only saying that it is of great concern to all of us that something like this has happened in our neighbouring country. I think, communalising it is very wrong. It is a question of the minorities whether it is in Pakistan or in Bangladesh or in India. We are all seeking security for them. I think, the relations between countries are important particularly with Bangladesh. I am not undermining it. But the point is that we have to take a stand that minorities in all countries also have rights, including in Bangladesh.

I think, that the Government, as has been requested, should tell us what is happening. There is no point in coming to Parliament and shouting about the things. The women are involved and a number of them have been attacked. We know the problem. During festivals, in that country, the *Pandals* have been burnt during *Durga Puja*. These are things that do not make friendly relations. I think, concern has been expressed in the House, the Government should tell us how much of this true and if it is so, what the Government is doing to restore normal relations between the two countries. We do not want refugees coming in and going out. We do not want women being harassed at the border. We want peace in the sub-continent. So, please let us know the point of view of the Government

SHRI ADHIR CHOWDHARY (BERHAMPORE, WEST BENGAL): Sir, I have also given a notice on this...*(Interruptions)*

MR. DEPUTY-SPEAKER: It is over now, let the hon. Minister reply please.

SHRI ADHIR CHOWDHARY : Sir, I am also a Member of this House.

MR. DEPUTY-SPEAKER: I know and that is why you are here.

SHRI ADHIR CHOWDHARY : Sir, then why I am not allowed to speak...*(Interruptions)*

MR. DEPUTY-SPEAKER: This one matter has taken about 50 minutes.

Shri Chowdhary, your notice is regarding influx of Bangladeshi people in India. This subject is not related to this. Please take your seat.

...*(Interruptions)*

MR. DEPUTY-SPEAKER: Shri Chowdhary, for the time being, please cooperate with the Chair. There are other matters to be discussed here. That subject is different, I will give you the floor later. Let the hon. Minister reply please.

...*(Interruptions)*

उपाध्यक्ष महोदय : वह डिफरेंट मैटर है, इससे सम्बद्ध नहीं है ।

...*(Interruptions)*

MR. DEPUTY-SPEAKER: Shri Vaiko, please be brief.

SHRI P.H. PANDIAN (TIRUNELVELI): I have also given notice! *(Interruptions)*

MR. DEPUTY-SPEAKER: I have called Shri Vaiko, please do not waste the time of the House.

SHRI VAIKO : Mr. Deputy-Speaker Sir, without giving notice, Members have taken one hour, we have been waiting for four days and you ask us to be brief...*(Interruptions)*

MR. DEPUTY-SPEAKER: Yes. Please be brief.
